NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/48/ (IB)/2017

NAME OF THE PETITIONER(S)

: ICICI BANK LTD

NAME OF THE RESPONDENT(S)

: RATHNA STORES PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

J. DEV ESHWAAR

For ShiraKumeur 4 Suresh

9790942396

ORDER

Mr.J.Deveshwaar, counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner prays for adjournment. At request, time is enlarged. Put up on 05.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARK) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)

Coursel for Petitioner It